NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-369(ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY: M/s. Daimler Financial Services Pvt. Ltd. Vs. M/s. Rising Buildwell Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

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DESIGNATION

REPRESENTATION

SIGNATURE

Present: None

ORDER

Renotify this matter on 24th October, 2017.

(Ina Malhotra)

Member (J)